

**Shri Kamath:** Has the Government received reports in recent years, since 1947, that new buildings constructed in various parts of the country have developed cracks for some reason or other, and if so, whether the Government will ask the P. W. D. to tighten their checks over the contractors?

**Mr. Deputy-Speaker:** A good suggestion for action.

**Shri Kamath:** The first part may be answered.

**Mr. Deputy-Speaker:** Yes.

**Shri A. C. Guha:** The first part of the question may be put to the other Ministry of Works, Housing and Supply.

**Shri Bhagwat Jha Azad:** May I know what is the basis of this report that this crack is not due to the use of inferior material when there is no expert like an Engineer called upon to examine this crack?

**Shri A. C. Guha:** I have stated that the reserve Bank has consulted its Architect and also the structural consultants. It is their report.

**Shri Bhagwat Jha Azad:** Architect of the Reserve Bank?

**Shri A. C. Guha:** And structural consultants also.

**Mr. Deputy-Speaker:** He wants to know whether he was the same architect who was responsible for the construction that gave the advice.

**Shri A. C. Guha:** I am not aware.

**Dr. Rama Rao:** Just now, the hon. Minister said that one of the causes of this crack is temperature variation. May I know if temperature variations have come after the constructions of this building or the Engineers know that temperature variations are there and they provide for the necessary things?

**Shri A. C. Guha:** Temperature variation alone is not the cause. It has also been accentuated by the earthquake tremors.

**Mr. Deputy-Speaker:** Are these factors known to the architects before the building was constructed?

**Shri A. C. Guha:** Before, there were no earthquake tremors of that dimension for the last few years.

**Short Service Regular Commissioned Officers**

\*761. **Shri B. D. Pande:** Will the Minister of Defence be pleased to state:

(a) whether Short Service Regular Commissioned Officers are not allowed to use their ranks after retirement;

(b) whether there is a vast disparity in Short Service Regular Commissioned Officers' pension as compared with that of Regular Commissioned Officers;

(c) whether a Short Service Regular Commissioned Officer gets a maximum pension of Rs. 150 P.M. while a regular officer gets Rs. 350 P.M.

(d) whether Short Service Regular Commissioned Officers are not allowed to commute their pensions; and

(e) if so, the reasons therefor?

**The Minister of Defence Organisation (Shri Tyagi):** (a) to (e). A statement is laid on the Table of the Lok Sabha. [See Appendix III, annexure No. 78].

**Shri B. D. Pande:** I want to know—I have not seen the statement, of course—

**Mr. Deputy-Speaker:** I would advise the hon. Member first to study the statement and then put down any question.

**Shri B. D. Pande:** I could not lay my hand on the statement. Why does the Government not allow these S. S. R. C. people to use their titles after retirement?

**Mr. Deputy-Speaker:** That is what would have been put in the statement.

**श्री भक्त दर्शन :** क्या मैं जान सकता हूँ कि क्या सरकार ने इस बात पर विचार किया है कि इन शीट सविस् कमीशन होल्डर्स को पेन्शन पर भेजने के बजाय रेगुलर कमीशन क्यों न दिया जाय ?

**श्री त्यागी :** रेगुलर कमीशन देने के वास्ते एक खास प्रकार की परीक्षा होती है और उसमें इन लोगों को भाग लेने का अधिकार है। कई बार इन लोगों को देखा जा चुका है और इन में से जो लोग उत्तीर्ण हुए उन को रेगुलर कमीशन मिल गए हैं।

**Shri Nambiar:** May I now whether there is any possibility of the S. S. R. C. people being confirmed and taken as Regular Commissioned staff ?

**Mr. Deputy-Speaker:** That is the answer given. There is a regular machinery for testing, etc.

**श्री ब० व० पांडे :** जब और लोगों को पेन्शन कम्प्यूट करने का हक है तो इन को वह हक क्यों नहीं दिया जाता है ?

श्री त्यागी : इन को पेंशन कम्प्यूट करने का अधिकार अभी तक नहीं दिया गया था और वह इसलिए कि ये कन्ट्रक्ट बेसिस पर थे और अधिकांश लोग अपनी प्रैचुइटी नकद ले लिया करते थे । अब चूंकि नई पेंशन कोड के हिसाब से इन को पेंशन ज्यादा मिलेगी इसलिए इन को कम्प्यूट करने का प्रश्न पर मैं विचार करूंगा ।

#### General Election

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\*762. { **Thakur Jugal Kishore Sinha:**  
**Shri Asthana:**  
**Babu Ramnarayan Singh:**  
**Shri Bibhuti Mishra:**  
**Shri Ram Krishan:**  
**Shri Deogam:**

Will the Minister of Law be pleased to lay a statement on the Table showing:

(a) whether during the next General Elections arrangement will be made for a separate booth for women voters of the rural areas;

(b) which of the parties were invited by the Election Commission for the discussion of election matters during the last six months; and

(c) the subject discussed and the decisions taken thereon?

**The Minister of Law and Minority Affairs (Shri C. C. Biswas):** (a) Yes, Sir, separate polling stations will be provided for women voters, where necessary.

(b) The following four All-India Political Parties were invited:—

(i) the Indian National Congress;

(ii) The Praja Socialist Party;

(iii) The Communist Party of India; and

(iv) The All-India Bharatiya Jan Sangh.

(c) Two statements containing the required information are laid on the Table of the House. [See Appendix III, annexure No. 79].

**ठाकुर युगल किशोर सिंह :** स्टेटमेंट नम्बर २ के प्रथम पृष्ठ पर बताया गया है कि चीफ इलेक्शन कमिश्नर ने यह आश्वासन दिया था कि नवम्बर के आखिरी सप्ताह में वह चुनाव की तारीखों को निश्चित कर के घोषणा कर देंगे । क्या मैं जान सकता हूँ कि ऐसा क्यों नहीं किया गया है ?

**Shri Biswas:** Election dates have not yet been fixed. The matter is under discussion between the Election Commission and the Government and the announcement may be expected within the next few days.

**Shri Sadhan Gupta:** It has been stated that separate polling booths for women are being contemplated. Has any decision been taken at what distance the women's polling booths would be located?

**Mr. Deputy Speaker:** Distance from each other?

**Shri Sadhan Gupta:** At what distance from the place of residence.

**Shri Biswas:** That must be left to the local authorities. You cannot have a definite measure that there must intervene so much distance between one booth and another.

#### Some Hon. Members rose—

**Mr. Deputy-Speaker:** I have requested hon. Members not to begin to speak unless they have been called upon. I have tried to accommodate as large a number as possible.

**Shri Kamath:** Is the Minister in a position to assure the House that not merely separate polling booths will be provided, but also where there is a considerable number of *pardamashin* women voters, there will be appointed a separate Polling Officer or assistants at that booth?

**Shri Biswas:** There will be female assistants there to help the voters.

**Shri Gidwani:** Is it a fact that while fixing the dates the Election Commission had communicated to the various State Governments and some of them have not indicated their views to the Election Commission?

**Shri Biswas:** As a matter of fact, all the States were written to by the Election Commissioner. Unfortunately, replies have not been received from all of them.

**Shrimati A. Kale:** May I know whether these women's booths will be manned by women?

**Mr. Deputy-Speaker:** The answer has been given that assistance would be provided there.

**Shrimati Tarkeshwari Sinha:** In view of the statement made by the hon. Minister that election dates will be announced in the next few days, may I know whether, before making this announcement, Government expects to have the Delimitation Commission's report all over the country?

**Shri Biswas:** The Delimitation Commission's report is also expected to be